

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE NO - 03/2025-26 (Purchase Cell)**

Sealed Tenders/quotations along with sample of articles (tabulated below) are invited in favour of undersigned from bonafide and reputed registered Firms/Suppliers having requisite experience and financial capacity to execute the order for supply of Miscellaneous & Electrical articles for use of the Court for the financial year 2025-26 within three weeks from the date of Publication of the tender notice on official website of Patna High Court: <https://patnahighcourt.gov.in/>

The word/subject "QUOTATION FOR SUPPLY OF MISCELLANEOUS & ELECTRICAL ITEMS" alongwith Tender Notice No. should be superscribed at the top of the sealed envelope containing the quotation.

All received bids/tenders documents alongwith sample shall be opened by the O.S.D. alongwith the Officers of the Patna High Court in the presence of all the participated firms on 25/07/2025 at 03:00 P.M.

**IMPORTANT INFORMATION**

<b>Date of Commencement of BID</b>	<b>03/07/2025</b>
<b>Last Date for Submission of Sealed Tender Quotations</b>	<b>24/07/2025</b>
<b>Date &amp; Time of opening of Bid</b>	<b>25/07/2025, 03:00 P.M.</b>

**Miscellaneous Items**

<b>Sl. No.</b>	<b>Miscellaneous items</b>	<b>Unit</b>	<b>Tentative Quantity required to be purchased</b>
1.	Nuvan 500 ml	ml	As per requirement
2.	Sheep leather large/pc	each	As per requirement
3.	*Coaster with stand /set	each	20
4.	Towel (75x150 cm) SUPER ULTREX Bombay Dyeing /pc	each	150
5.	Towel (75x150 cm)/pc SANTINO Bombay Dyeing/pc	each	25
6.	Towel (75x150 cm) TULIP Bombay Dyeing /pc	each	500
7.	DVD with Cover Sony	each	As per requirement
8.	Jumbo size Carry Bag (Polyester or Good quality )/pc	each	200

9.	Dettol Original liquid Hand Wash 900 ml/pc or Good Quality	each	700
10.	Ultrex Small Towel (40x60 cm)	each	50

### **Electrical Items**

Sl. No.	Electrical Items	Unit	Tentative Quantity required to be purchased
1.	Tube Light (20 Watts) (White) (Two feet), Philips/pc	each	As per requirement
2.	Table Lamp (Philips, Advantez) Superior quality	each	As per requirement
3.	Tube Light Slim (Yellow) - 36 Watts (Four feet), Philips /pc	each	As per requirement
4.	Tube Light Yellow (11 Watts) - (One foot)- Surya, Philips	each	As per requirement
5.	P.L. Tube 36watt, Philips/pc	each	40
6.	P.L. Tube 18 watt, Philips/pc	each	As per requirement
7.	Electric kettle Bajaj /Orient/Milton/Prestige/pct	each	As per requirement
8.	Sodium Vapour Blub (250 Watts)- Philips/pc	each	As per requirement
9.	Room Heater (Double Rod) Bajaj/or any other reputed brand having good quality/pc	each	As per requirement

### **Terms & Conditions: -**

- (i) Tender/Quotation will not be accepted without samples.
- (ii) Samples should be submitted in packed box mentioning their firms name and tender number. Name and serial number of the respective sample should also be written on the sample as mentioned in the tender document.
- (iii) The items/material should be in good condition as per tender specification having the original packing intact.
- (iv) All the tender proposal will have to be submitted in hard copy with all pages numbered and signed as mentioned in Check-List and undertaking enclosed with this tender. Incomplete proposal will be summarily rejected.
- (v) The rate quoted in the tender should be inclusive of all taxes.
- (vi) No advance payment shall be made.
- (vii) The firms shall submit their bill in triplicate at the time of/after the supply of materials.

- (viii) The Court reserves the right to accept/reject any or all tenders including EMD/Bid security and samples.
- (ix) Self Attested copies of latest Income Tax return for last three financial years, GST Registration Certificate, GST Number and PAN be furnished along with the tender.
- (x) Payment will be made through Bank Account, not in Cash, after delivery of the item. In case any defect is found in any of the materials, the concerned firm shall replace it immediately free of cost.
- (xi) EMD of Rs.30,000/- (Rupees ~~Twenty~~<sup>Thirty</sup> Thousand) only must be deposited in the form of Demand Draft from Nationalized/Scheduled bank drawn in favour of "The Registrar General, Patna High Court" payable at Patna. Bidders are requested to write their name and full address at the back of the Demand draft submitted. No interest will be paid on EMD.
- (xii) Exemption of EMD: Firms registered with NSIC or the concerned department, Central Purchase Organization/State Purchase Organization, is exempted from furnishing Earnest Money Deposit. Valid NSIC registered firms should produce documentary evidence i.e. NSIC Registration Certificate.
- (xiii) The tenders without Earnest Money Deposit/Bid Security/Valid Registration Certificate will be summarily rejected.
- (xiv) If a bidder wants to withdraw or modify their bids then the EMD/Bid Security submitted by them, shall be forfeited.
- (xv) The successful bidder is required to submit minimum 5% of value of first supply Order as **performance security** which shall be deposited by successful bidder(s) by way of Demand Draft from Nationalized/Scheduled bank drawn in favour of "**The Registrar General, Patna High Court**" payable at Patna which will be refunded on either completion of the contract period or after two months from the payment of last bill. No interest will be paid on performance security.
- (xvi) **Quotation received after due date and time shall not be entertained and they will be summarily rejected.**
- (xvii) The successful bidder shall supply the Items/articles for a minimum period of one year on the approved rate from the date of sign of agreement which may be extended for a further period of one year, if agreed bilaterally.
- (xviii) Colour & Essence of the items (wherever applicable) may be exchanged as per requirement of the Court.

- (xix) Quotation for Towels of brand e.g. BOMBAY DYEING (Item nos. - 4, 5 & 6 of miscellaneous items) is required to be submitted alongwith dealership/authorization certificate from the company.
- (xx) The firms/bidders have to submit an affidavit to the effect that the firm has not been blacklisted/de-registered/barred by the Central/State Government/Society during their period of business. Conditional Tenders/bids shall not be entertained.
- (xxi) The quality and size of the tentative samples can be seen during office hours in the Purchase Cell of the Patna High Court.
- (xxii) The bid will be decided on the basis of quality/price or both of the articles/items.
- (xxiii) The Patna High Court reserves the right to cancel the agreement with prior notice of one month with or without specifying any reasons thereof.
- (xxiv) **The bidder will have to obtain a pass from Pass Counter, Patna High Court, Patna for the purpose of submitting the bids/quotation.**
- (xxv) Quantities mentioned in tender document is tentative and it may increase or decrease as per requirement of the Court.
- (xxvi) A rate agreement shall be executed between the successful bidder and Patna High Court, Patna after the finalization of rate.
- (xxvii) **The interested firms/bidders may submit their quotations alongwith samples in the name of the undersigned as per above terms and conditions on or before the date mentioned above upto 5:00 P.M. in the box kept outside the Chambers of the O.S.D., Purchase Cell, Patna High Court, Patna which is scheduled to be opened at 03:00 P.M. on 25/07/2025 in the presence of all the participated bidders/firms and authorized officials of the Patna High Court, Patna.**
- (xxviii) In the event of any dispute arising from this tender, the decision of Patna High Court shall be final and binding on all parties.
- (xxix) Any dispute whatsoever shall be subject to the jurisdiction of Courts at Patna, Bihar only.

  
03-07-25.  
Officer on Special Duty  
Patna High Court, Patna